Court-II

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 260 of 2014

Dated : 02nd March, 2015

Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member

In the matter of:

Association of Approved Classified Hotels of Kerala .... Appellant(s)
Versus
Kerala State Electricity Regulatory Commission & Anr. .... Respondent(s)

Counsel for the Appellant (s) : Mr. Ramesh Babu, Sr. Adv. And
Mr. James P. Thomas
Counsel for the Respondent (s) : -

ORDER

The appeal be posted for hearing on ***06th April, 2015***. In the meanwhile, learned counsel for the parties are directed to file their written submissions after furnishing a copy to the other side.

(T. Munikrishnaiah)
Technical Member

(Justice Surendra Kumar)
Judicial Member

sh/jp